

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **01.03.2023** at **02.30 PM** THROUGH VIDEO CONFERENCING

**PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT  
HON'BLE SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)**

**APPLICATION NUMBER** :  
**PETITION NUMBER** : TCP/193/2016  
**NAME OF THE PETITIONER(S)** : Subbaraj Srinivasan  
**NAME OF THE RESPONDENTS** : Lotus Real Promoters Pvt Ltd & 6 others  
**UNDER SECTION** : Sec 397/398 of CA 1956

**ORDER**

None appears on behalf of the parties.

List the matter on **10.05.2023** for further hearing / dismissal.



**(SAMEER KAKAR)**  
MEMBER (TECHNICAL)

MS



**(JUSTICE RAMALINGAM SUDHAKAR)**  
PRESIDENT